

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 2nd May, 2018

NO.LJ (B) 4/2018/106 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non-MCS Officer as Executive Magistrate and further under sub-section (2) thereof, as Static Surveillance Team (SST) in connection with the forthcoming Bye- Election to the 53- Ampati (ST) Legislative Assembly Constituency for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates	To be placed with District/Sub-Division
1.	Shri George W.Momin, Superintendent of Fishery, Ampati, South West Garo Hills.	Within South West Garo Hills District, Ampati.	Deputy Commissioner, South West Garo Hills District, Ampati.


(*E.M. Donn*)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO.LJ (B) 4/2018/106- A,

Dated Shillong, the 2nd May, 2018

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Garo Hills District, Ampati. With a request to circulate to all Officers concerned. This has a reference to No. SWGHA/EL-5/Bye-Election/2018/1057, dated 01.05.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

DEO, Law (A) Dept.

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
